


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST BLOCK NO.2, R.K.PURAM,  
NEW DELHI-110066  
(SM APPEAL BRANCH)

Dated:-04/06/2018

**NOTICE**


All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 04/06/2018 stand adjourned and the next date of hearing will be notified in due course.

By order

  
4/6/18  
Deputy Registrar  
(Judl.)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. P.A.Registrar/Dy.Registrars/AssistantRegistrars/Technical Officer.
3. Bar Association /CDR/SDRs.
4. Notice Board/website
5. Guard file

  
Technical Officer  
(SM)